NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1060/(MAH)/2017 Rst. A. No. 04/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

Gupta Rajbhadur

V/s.

Larsen and Toubro Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURĖ
24	RASKID BOATWALLA AFW LIPSA UNABKAT I/B MANILAL KHER AMBALAL & CO.	ADVOCATES FOR CORPORTE DEBTOK.	JRW JSP
	SHRUTT SAR DESAL HIN SHREY SANGHET & GURN MURTHE	ADVICATES FIX	y phonfauluti

<u>ORDER</u>

Rst. A. No. 04/2017 in CP No. 1060/I&BP/NCLT/MB/MAH/2017

Partly heard. Post this matter for further hearing on 10.07.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)